

GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY
RAJYA SABHA
QUESTION NO 26.08.2010
ANSWERED ON
BLACKBERRY SERVICES .

3197

Shri Mohd. Ali Khan

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) whether Government has taken any decision on Blackberry services in the country;
- (b) if so, the details thereof; and
- (c) the steps taken to ban the same in the country immediately?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (c) The Department of Telecommunications (DoT) has instructed all the Telecom Service Providers to ensure that a technical solution for interception and monitoring of Blackberry services in readable format is made available to the Law Enforcing Agencies by 31st August 2010. In case no solution is provided, those services which can not be intercepted and monitored in readable format may be banned by the government.